

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3608  
ANSWERED ON:03.09.2012  
DESTRUCTION OF FORESTS FOR COAL MINING  
Chowdhury Shri Bansagopal;Saha Shri Anup Kumar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has given provisional permission for mining of coal in the forests of Mahan in Madhya Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it would have adverse effect on wildlife corridor, tiger reserve and livelihoods of many forest depends;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) Central Government, so far, has not accorded approval to a proposal seeking its prior approval under the Forest (Conservation) Act, 1980 for diversion of 1182.351 hectares of forest land in favour of M/s. Mahan Coal Limited, Singrauli for mining of coal in Mahan Coal Block located in Singrauli district of Madhya Pradesh.
- (c) to (e) In view of reply to parts (a) and (b) above, reply to parts (c) to (e) does not arise.